



Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu.

NOTIFICATION,

Jammu, the 23rd January, 2018

SRO29 :-In exercise of the powers conferred by clause (o) of sub- section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of previous notifications issued on the subject, the Government of Jammu and Kashmir hereby exclude the areas of villages 'Chichloora' 'Waripora' 'Barzulla' 'Goigam' 'Pinjora' and 'Harda Aboora' from the jurisdiction of Police Station, Magam, District Budgam and include the same within the jurisdiction of Police Station, Kunzer, District Baramulla.

By order of the Government of Jammu and Kashmir.

Sd/-

(R.K.Goyal) IAS

Principal Secretary to the Government
Home Department

No. Home/PB-III/75/2016

Dated:- 23.01.2018

Copy to the:-

1. Director General of Police, J&K, Jammu.
2. Financial Commissioner (Revenue).
3. Principal Secretary to the Governor.
4. Principal Secretary to Hon'ble Chief Minister.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Commissioner/Secretary to Government, Revenue, Department.
7. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
8. Divisional Commissioner, Kashmir.
9. Inspector General of Police, Kashmir Zone.
10. Deputy Commissioner, Baramulla/Budgam.
11. Director, Archives, Archaeology and Museums, J&K Jammu.
12. Senior Superintendent of Police, Baramulla/Budgam.
13. General Manager Government Press, Jammu. /Srinagar.
14. Incharge Website, Home Department.
15. Government order file /Stock file.


(Nivedita Munshi)

Under Secretary to the Government
Home Department


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